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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha nominated one member to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes; passed the Foreign Contribution (Regulation) Bill, 2010 and agreed without any amendment to the Land Ports Authority of India Bill, 2010.

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (iii) `I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 13¹ August, 2010, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-
 - "That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha, to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the unexpired portion of the term of the Committee *vice* Shri Nand Kumar Sai, who retired from the Rajya Sabha on the 29th June, 2010 and do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Member son the House of th
 - 2. I am further to inform the Lok Sabha that in pursuance of the above motion, Shri K.B. Shanappa, Member, Rajya Sabha has been duly elected to the said Committee.
- (iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Foreign Contribution (Regulation) Bill, 2010 which has been passed by the Rajya Sabha at its sitting held on the 19th August, 2010."
- (v) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19th August, 2010 agreed without any amendment to the Land Ports Authority of India Bill, 2010 which was passed by the Lok Sabha at its sitting held on the 6th May, 2010."
 - 3. Madam, I laid on the Table the Foreign Contribution (Regulation) Bill, 2010, as passed by Rajya Sabha on the 19th August, 2010.